

Details of Online Foreign Meetings / Foreign Visits undertaken by the Hon'ble Minister / Minister of State / Officers of the Department of Legal Affairs w.e.f. 01-01-2023 to 19-05-2023:

S.No.	Name & Designation	Country Name	Purpose of visit and duration.
1.	Sh. Vijay Kumar Sharma, Joint Secretary & Legal Adviser	Singapore	To attend the Korea Western Power Company Ltd.(KOWEPO) Arbitration Case hearing from 16 th to 20 th January, 2023.
2.	Dr. R.J.R. Kasibhatla, Additional Legal Adviser	Singapore	To attend the Korea Western Power Company Ltd.(KOWEPO) Arbitration Case hearing from 16 th to 20 th January, 2023.
		Paris, France	To attend the meeting of the Task Force on Digital Economy from 27 th Feb - 1 st March, 2023.
		Brussels, Belgium	To attend the 4 th round of India-EU Investment Protection Agreement (IPA) from 20 th to 24 th March, 2023.
3.	Sh. Avnit Singh Arora, Director	New York, USA	To attend the 77 th Session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL) scheduled to be held from 6 th to 10 th February, 2023.